

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.124/2013

Jabalpur, this Monday, the 13th day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Yogesh Dubey, S/o Shri Vinod B. Dubey,
Aged 42 years, Secretary,
Indian Institute of Forest Management, Association (IIFM),
Nehru Nagar, Bhopal (MP) 462003 **-Applicant**

(By Advocate –**NONE**)

V e r s u s

Union of India, through Secretary,
Ministry of Environment & Forest,
Paryavaran Bhawan, CGO Complex,
Lodhi Road, New Delhi-110510 **-Respondents**

**(By Advocate –Shri D.K.Mishra proxy counsel for
Shri Heman Shrivastava)**

ORDER (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. Since last so many occasions also i.e. on 11.12.2015, 23.02.2016, 22.09.2017, 07.12.2017, 19.12.2017, 06.02.2018 & 23.04.2018 none appeared for the applicant.

3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.

4. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member